

**BEFORE THE ADJUDICATING AUTHORITY  
NATIONAL COMPANY LAW TRIBUNAL  
INDORE BENCH at AHMEDABAD**

(MP) CP NO. 2 OF 2019

Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER (JUDICIAL)  
Hon'ble Mr. PRASANTA KUMAR MOHANTY, MEMBER (TECHNICAL)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF INDORE BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2020**

Name of the Company: Peoples General Hospital Pvt Ltd.  
V/s  
Ashok Kumar Khosla & Alliance Industries Ltd.

Section: Section 90(7) of the Companies Act.

| <u>S.NO.</u> | <u>NAME (CAPITAL LETTERS)</u> | <u>DESIGNATION</u> | <u>REPRESENTATION</u> | <u>SIGNATURE</u> |
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|--------------|-------------------------------|--------------------|-----------------------|------------------|

1.

2.

**ORDER**

The Parties are represented through their respective Counsel(s).

On the request of Learned Counsels of both the side's, the matter is adjourned.

List the matter on 14.02.2020.



(PRASANTA KUMAR MOHANTY)  
MEMBER (TECHNICAL)



(HARIHAR PRAKASH CHATURVEDI)  
MEMBER (JUDICIAL)

Dated this the 10th day of January, 2020.